

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 112**  
**(IB)-402(PB)/2020**

**IN THE MATTER OF:**

International Combustion (India) Ltd.	...	Applicant/Petitioner
Vs		
The Indure Pvt Ltd.	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 06.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Gaurav Ghosh, Adv.
For the Respondent	:	Mr. Vaun Gupta, Ms. Simran Wason, Advvs. Mr. Prashant Mehta, Advocate

**ORDER**

List the matter for hearing on **16.02.2021**.

S/d-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

S/d-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

06.01.2021  
Ritu